

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C.P. NO. 18(ND)14**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

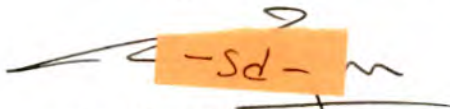
**NAME OF THE COMPANY:** Mr. Dev Mittar Ahuja V/s. M/s Fazilka Cotton and Synthetics Ltd.

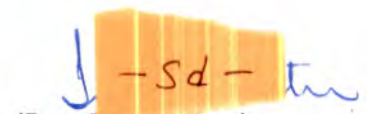
**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Ms. Manisha Chaudhary, Advocate		
	For the Respondent (s)	: Mr. Gaurav Mitra, Advocate Mr. Sourabh Seth, Advocate Ms. Sumeera Seth, Advocate Ms. Shriya Raychaudhuri, Advocate		

**Order**

At request, adjourned to 26<sup>th</sup> July, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**